

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.06.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Orders (Defects not cured)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910110/01789/2 021</b>	Dharmender Kumar Gupta & Anr. Vs. CA Ram Pal Bharadwaj RP, ANS Apartments Pvt. Ltd. & Anr.	Dhruv Gupta	
2.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910138/01830/2 021</b>	New Boilers Engineering Vs. IDBI Bank Ltd. & Ors.	Nishe Rajen Shonker	
3.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910110/00503/2 021</b>	Brij Mohan Sahani Vs. Arun Chadha Liquidator Pawan Buildwell Pvt. Ltd.	Sinha Shrey Nikhilesh	
4.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910110/00686/2 021</b>	Navjit Singh RP of P. Praful Company Agency Pvt. Ltd. Vs. Neel Praful Bhalakia & Ors.	Tushar Thareja	
5.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910110/00918/2 021</b>	Usha Sharma Vs. Avneet Goyal & Anr.	Anurag Ojha	
6.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910110/01868/2 021</b>	Harish Taneja The Resolution Professional Vs. Dakshin Haryana Bijli Vitran Nigam	Nikshubha Sethi	
7.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910138/01580/2 021</b>	G. S. Constro and Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr.	Ranit basu	

<b>8.</b>	Comp. App. (AT) (Ins) No. of 2021 <b>Dairy No. 22258</b>	Ami Tech (India) Pvt. Ltd. Vs. Tata Consultancy Services Ltd.	Kumar Anurag Singh	
<b>9.</b>	Comp. App. (AT) No. of 2021 <b>E-filing No. 9910110/01516/2021</b>	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi and Haryana & Anr.	Bina Gupta	
<b>10.</b>	Competition App. (AT) No. of 2021 <b>Dairy No. 18025</b>	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	

**For Directions**

<b>11.</b>	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.  <b>With</b>	Varsha Banerjee	Madhusmita Bora-R1 Pratishtha Vij G. Ananda Selvan-R2
<b>12.</b>	Comp. App. (AT) No. __ of 2021 <b>Diary No. 19723</b>	Agarwal Coal Corporation Pvt. Ltd. Vs. Ms. J. Karthiga & Ors.	V.N. Dubey	

**For Admission (Fresh Case)**

<b>13.</b>	Comp. App. (AT) (Ins) No. 441 of 2021	Afcan Impex Pvt. Ltd. Vs. Bank of Maharashtra	Anurag Mishra	
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**For Admission (After Notice)**

<b>14.</b>	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	CS Kunjal Dalal Mohit Kumar Bafna
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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar